

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH

Original Application No. 391 of 2010
& Miscellaneous Application No. 492 of 2010 in
OA No. 391 of 2010

Wednesday, this the 30th day of June, 2010

CORAM:

Hon'ble Mr. Justice K. Thankappan, Judicial Member
Hon'ble Ms. K. Noorjehan, Administrative Member

T. Premkumar, GDS MC,
Sreenivasapuram P.O.,
Thiruvananthapuram District. **Applicant**

(By Advocate – Mr. Vishnu S. Chempazhanthiyil)

V e r s u s

1. The Senior Superintendent of Post Offices,
North Postal Division,
Thiruvananthapuram-1.
2. Union of India, represented by the
Chief Postmaster General,
Kerala Circle, Thiruvananthapuram. **Respondents**

(By Advocate – Mr. Varghese John for Mr. Thomas Mathew
Nellimoottil)

This application having been heard on 30.6.2010, the Tribunal on the same day delivered the following:

O R D E R

By Hon'ble Mr. Justice K. Thankappan, Judicial Member -

Now the applicant wants to withdraw this Original Application. There is no provision in the Administrative Tribunals Act, 1985 or rules for withdrawal of the Original Application. Hence, we feel that Original Application can be dismissed as the applicant does not want to prosecute



the matter further. Ordered accordingly. As the OA is dismissed the MA 492 of 2010 also does not stand and it is also dismissed. No order as to costs.

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(K. NOORJEHAN)
ADMINISTRATIVE MEMBER

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(JUSTICE K. THANKAPPAN)
JUDICIAL MEMBER

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